Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 of 2011.

Dated: 15th May, 2012

Present: **Hon'ble Mr. Justice P.S. Datta, Judicial Member**
Hon'ble Mr. V. J. Talwar, Technical Member

M.S.E.D.C.L. **….** **Appellant (s)**

Versus

M.E.R.C. & Anr. **….** **Respondent(s)**

Counsel for the Appellant(s) **:** **Mr. Aditya Dewan**

Counsel for the Respondent(s) **:** **Mr. M.G. Ramachandran**
and Ms. Swapna Seshadri for R-2.

ORDER

On the prayer of learned counsel for the appellant, matter is adjourned as a last chance. Post the matter for hearing on **5th July, 2012.**

(V.J. Talwar) **(P.S. Datta)**
Technical Member **Judicial Member**

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